

Name of the Corporate Debtor: Bombay Rayon Fashions Limited ; Date of Commencement of CIRP: 07-06-2022; List of Creditors as on: 18-11-2022; Name of IP: Mr. Satish Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10056

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	66909837964	2	66909837964	93.44	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	163738783	5	163738783	0.23	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	947	263780334	765	22225051	0.03	0	0	241555283	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	192	103001600	172	91452369	0.13	0	7117004	4432227	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	27	6754995884	26	1627087297	2.27	3610825369	0	1517083218	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	377	9050408806	363	2793979045	3.90	0	7443673	6248986089	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
<b>Total</b>		<b>1550</b>	<b>83245763371</b>	<b>1333</b>	<b>71608320509</b>	<b>100.00</b>	<b>3610825369</b>	<b>14560677</b>	<b>8012056817</b>	